

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

STARRED QUESTION NO:350  
ANSWERED ON:19.08.2004  
BLACK LISTED COMPANIES  
Adhalrao Patil Shri Shivaji

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether the Government is aware that about 60 companies which have been black listed by Prasar Bharati are again doing business with Prasar Bharati under the changed names;
- (b) if so the details thereof and the reaction of the Government thereto;
- (c) the names of companies black listed by the Prasar Bharati during the last three years and till date and the nature of the charges leveled against each of these companies; and
- (d) the action taken by the Government against such companies?

**Answer**

THE MINISTER OF INFORMATION AND BROADCASTING & CULTURE (SHRI S. JAIPAL REDDY)

(a) to (d) : A Statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 350 for answer on 19.8.2004.

(a) to (d) : Prasar Bharati has informed that 34 companies have been black listed for non completion of work assigned, financial and other irregularities, of which 28 are programme production houses, and 5 are equipment suppliers and one is a construction firm. The names of companies black listed alongwith reasons therefor are given in the Annexure. Prasar Bharati has further informed that the names of all these companies have been circulated to all Doordarshan Kendras and AIR stations with direction not to entertain any offer of business from them and to ensure that no such company comes for business from back door by a changed name.

**Annexure**

Annexure referred to in reply of Lok Sabha Starred Question No. 350 for answer on 19.08.2004

**LIST OF COMPANIES BLACKLISTED BY PRASAR BHARATI**

S.No. Name of Producer/company Status

- 1 Ms. Indira Sehgal, New Delhi. Under the scheme of Commissioning, the producer received advance payment. However, he failed to complete the production of the work and did not refund the money.
- 2 Sh. Uma Shankar, New Delhi. - do -
- 3 Sh. Lekh Tandon, Mumbai. - do -
- 4 M/s. J.K. Vision, (Ms. Jyotsna Singh), New Delhi. - do -
- 5 M/s. Devika Chitra, New Delhi. - do -
- 6 M/s. Harbans Films, (Dr. Rani Balbir Kaur), Chandigarh. - do -
- 7 M/s. Live Videotech (Sh. Suresh Jindal), New Delhi. - do -
- 8 M/s. Auriam Multichannel Pvt. Ltd., (Shri Manmohan Singh), New Delhi. - do -
- 9 Sh. Sujatullah Khan, New Delhi. - do -
- 10 M/s. Mediart Film Pvt. Ltd., New Delhi. -do -
- 11 M/s. Sri Aurobindo Samiti - do -
- 12 Sh. Suhasis Chattopadhyay, Kolkata. - do -
- 13 Sh. D.S. Natarajan, Hyderabad. -do -
- 14 M/s. Commentators & Contributors India, Lucknow. - do -
- 15 Ms. Reena Munjal, Lucknow. - do -

- 16 M/s. Sree Pavan Art Creations, Hyderabad. - do -  
17 M/s. Jwala Movies, Bhubaneshwar. - do -  
18 M/s. ATMA, (Sh. Mukul Roy Chowdhary), Kolkata. Under the scheme of Commissioning, the producer received advance payment. However, he failed to complete the production of the work and did not refund the money.
- 19 Sh. B.P. Tanna, Ahmedabad. - do -  
20 Sh. Sanjay Roy, New Delhi. -do-  
21 Sh. Pinaki Chaudhri, Kolkata. Under the scheme of Commissioning, the producer received advance payment but failed to complete the production of the work. Principal money returned by producer, but he failed to pay the interest over it.
- 22 M/s. Jyoti Cine Arts,  
  
(Sh. Chandra Kr. Saikia), Guwahati. Submitted fake Bank Guarantee and case pending in High Court.
- 23 M/s. Rang, (Sh. Parag Sarma), Guwahati. Submitted fake Bank Guarantee and case pending in High Court.  
24 M/s. Megha Ad Vision, Jaipur. Submitted fake Bank Guarantee.  
25 M/s. Group 7 Production, New Delhi. Blacklisted on the recommendation of the CBI on the grounds of collusion with officials for assignment of programmes.
- 26 M/s. Peer Panchal Films, (Sh. G.R. Khan), Srinagar. Submitted fake Bank Guarantee.  
27 M/s. Irum Productions, (Ms. Tabassum Fatima), New Delhi. -do-  
28 M/s. Soods Telefilms, (Sh. Sunil Sood), Delhi. -do-  
29 M/s. Maheshwari Electronics & Electricals, Bikaner. On the advice of CBI  
30 M/s. S. B. Electric Company, Bikaner -do-  
31 M/s. Najmuddin Contractor, Bikaner -do-  
32 M/s. Jay Mata Electro Vision, Bikaner -do-  
33 M/s. C. G. Enterprises, Delhi -do-  
34 M/s. Deep Jyoti Electronics, Delhi. -do-  
(matter is subjudice)